

**CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD.**

OA No.125/2020 with MA No.401/2020

This the 23rd day of August, 2021.

Coram : Hon'ble Shri Jayesh V.Bhairavia, Member (J)
Hon'ble Dr. A.K.Dubey, Member (A)

(By Advocate : Shri M.S. Trivedi)

VERSUS

1. Union of India
Notice to be served through
The Secretary
Ministry of Labour & Employment
Shram Shakti Bhawan, Rafi Marg,
New Delhi – 110 001.
2. The Central PF Commissioner, EPFO
Notice to be served through
The Commissioner
14, Bhikhaji Kama Palace
Bhavishya Nidhi Bhavan,
Delhi – 110 066.
3. The Additional Central Provident Fund Commissioner (HQ)
Zonal Office, Bhavishya Nidhi Bhawan, Nr. Income Tax Circle
Ahmedabad 380 014.
4. The Regional Provident Fund Commissioner-I
Regional Office, Panchayat Nagar Chowk,
University Road, Rajkot – 360 005. Respondents

(By Advocate : Shri N.K.Majumdar)

ORDER (ORAL)

Per : Hon'ble Shri J.V. Bhairavia, Member (J)

Counsel for the applicant, Shri M.S.Trivedi on instruction from the applicant, Paru Tiwary submits that grievance of the applicant has been redressed and request to allow the applicant to withdraw this OA.

2. Considering the aforesaid request, we allow the applicant to withdraw this OA.
3. The OA stands dismissed as withdrawn. Pending MA, if any, also stands dismissed as withdrawn. No order as to costs.

**(A.K.Dubey)
Member (A)**

**(J.V.Bhairavia)
Member (J)**

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